

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : There are six well equipped open cardiac surgery centres in the country at :

1. All India Institute of Medical Sciences, New Delhi.
2. Post-Graduate Institute, Chandigarh.
3. Post-Graduate Institute, Calcutta.
4. C.M.C., Vellore.
5. K.E.M. Hospital, Bombay.
6. Nair Hospital, Bombay.]

#### FINANCIAL YEAR

122. SHRI K. SUNDARAM :  
SHRI SITARAM JAIPURIA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have rejected the recommendations of the A.R.C. for a change in the financial year; and

(b) if so, what are the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The Commission's recommendation is still under the consideration of Government.

#### CENTRAL COUNCIL OF INDIAN MEDICINE

123. SHRI K. SUNDARAM : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have any proposal under consideration to set up a Central Council of Indian Medicine ; and

(b) if so, the objectives of such a Council?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a)

†[ ] English translation.

Legislation is contemplated to set up a Central Council for the Indian system of medicine and Homoeopathy.

(b) The functions of the Council would relate to :—

- (1) Registration of practitioners ;
- (2) Prohibition of practice by unregistered practitioners ;
- (3) Laying down standards of conduct and code of ethics for the practitioners ;
- (4) Compilation of uniform curricula and syllabi, on all-India basis, for training in these systems of medicine ;
- (5) Laying down, and enforcement of, minimum standards in teaching institutions ; and
- (6) Recognition, on an all-India basis, of medical qualifications in these systems awarded by the various bodies.

#### FERTILISER FACTORY AT KOTHAGUDEM

124. SHRI Y. ADINARAYANA REDDY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken a decision regarding the setting up of a fertilizer factory in public sector at Ramagundam or Kothagudem in Andhra Pradesh ; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH) : (a) No, Sir.

(b) Does not arise.

#### CHECKING OF FOOD ADULTERATION

125. SHRI THILLAI VILLALAN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the steps taken by Government in checking food adulteration which is on the increase in all States ; and

(b) whether there is any proposal to amend the Food Adulteration Act with a view to making suitable provision in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) The provisions of the Prevention of Food Adulteration Act have been made more stringent and States have been asked to ensure proper enforcement of the Act.

(b) No proposal for further amendment of the Act is under consideration.

#### 'NO BABY YEAR'

126. SHRI THILLAI VILLALAN : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state whether the 'No Baby Year' Scheme has been implemented and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : I had already clarified in reply to unstarred question No. 172 answered in the Rajya Sabha on the 22nd November, 1967 that I had made public appeal to the newly weds not to have babies for a period of one year. That appeal was not by way of launching any Government scheme or programme. The question of implementation of any such scheme therefore, does not arise.

#### FOREIGN TRIPS BY CENTRAL MINISTERS

127. SARDAR NARINDAR SINGH BRAR : Will the Minister of FINANCE be pleased to state :

(a) the names of the Central Ministers who undertook foreign trips, the countries they visited and the foreign exchange spent for each of their trips; and other travel expenses during the months of September-October, 1968; and

(b) the names of the relatives and unofficial guests accompanying them on any of these trips and the precise reasons for their travel.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) and (b) The information is being collected and will be laid on the Table of the House as soon as it is available.

#### ALTERNATIVE SITES FOR PETROL PUMPS SHIFTED FOR ROAD DEVELOPMENT

128. SHRI K. SUNDARAM : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that Public lands are not being allotted to oil companies as alternative sites when Petrol Pumps are required to be shifted because of road developments; and

(b) if so, whether Government are considering to issue directives in this matter to concerned authorities in accordance with recommendations of Morarka Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH) : (a) and (b) Once an existing outlet is closed, for whatever reason, including for road development, only a new outlet can be established in lieu thereof. The Retail Outlets Committee has specifically stated that the private oil companies will not be interested in putting up new outlets on public land. The Retail Outlets Committee has also not recommended anywhere that alternate sites on public land should be allotted to the oil companies in such cases. The question, therefore, of the issue of any directive on the subject, does not arise.

#### DELEGATION OF FINANCIAL POWERS TO UNION MINISTRIES

129. SHRI K. SUNDARAM : Will the Minister of FINANCE be pleased to state :

(a) whether any scheme for delegating more financial powers to the various